

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB) 375 (ND)/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
07.11.2017**

**NAME OF THE COMPANY: M/s Vedanta Limited Vs. M/s Sequal Alloys  
and Wires Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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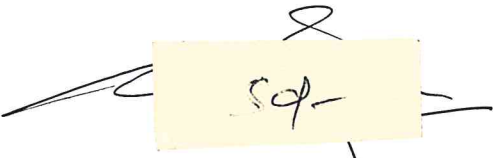
For the Petitioner (s): None

For the Respondent (s): Mr. B. Devasekhar, Advocate

**ORDER**

Mr. B. Devasekhar has put in appearance on behalf of the Respondent.  
He submits that though the matter has been resolved in principle, the terms  
of settlement are being worked out.

To come up on 13<sup>th</sup> November, 2017.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**